

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 153 OF 2018 &
IA NO. 632 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Kamalanga Energy Limited & Anr. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Mr. Yashaswi Kant
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. G. Umapathy
Ms. Vaishnavi for R-2, 3 & 4

Mr. Aashish Anand Bernard
Mr. Paramhans Sahani for R-5

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **06.11.2019.**

(S.D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson